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28 VAISHAKHA 1937(S)
(NO.PATNA 575) PATNA, MONDAY, 18TH MAY 2015

PATNA HIGH COURT

No. 24244/2015

The 30th April 2015

Addenda and Corrigenda
to
Patna High Court Rules, 1916
(Fifth Edition)
C.S.No.-136

A proviso shall be added after existing **Rule. 4** of correction Slip no. 126 of Chapter XXIV in which Rules for A.O.R. has been framed :

" Provided that the Chief Justice of Patna High Court may, exempt the retired Judicial Officers, who apply for registration as Advocate on record of Patna High Court from the A.O.R. examination ."

**By Order of the Court,
Sd./Illegible,
Registrar General.**

Dated - 21.04.2015
(P.F.XII-1-1988)
Adm.(Rules) Deptt.

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